

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1620**

TO BE ANSWERED ON 28.12.2017

**FINANCIAL ASSISTANCE TO WIND ENERGY PROJECTS**

1620. SHRI ANSHUL VERMA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a): the number of wind energy projects throughout the country which have received financial assistance from the Indian Renewable Energy Development Agency (IREDA) during the last three years;
- (b): whether the Government proposes to develop solar energy resources in view of the rising need of energy in the country; and
- (c): if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR POWER AND NEW & RENEWABLE ENERGY (I/C)  
(SHRI R.K. SINGH)

(a): The financial assistance in form of Generation Based Incentive (GBI) has been received by 517 wind power projects in last three years from the Ministry through IREDA.

(b) & (c): The Government is promoting solar energy generation in the country through its various schemes by providing fiscal and promotional incentives such as capital and/or interest subsidy, accelerated depreciation, waiver of Inter State Transmission System (ISTS) charges and losses, viability gap funding (VGF), financing solar rooftop systems as part of home loan, preferential tariff for power generation through renewables, and permitting Foreign Direct Investment up to 100 per cent under the automatic route.

In addition, Government provides capital subsidy for setting up of manufacturing units for solar cells and modules and the entire value chain under Modified Special Incentive Package Scheme (M-SIPS) through the Ministry of Electronics and Information Technology.

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